

(a) whether it is a fact that the Superintendent of Post Offices at Nanded is holding charge of both Nanded and Parbhani districts ;

(b) whether it is also a fact that the Director of Postal Services has recommended the bifurcation of the two districts and the posting of two different Superintendents of Post Offices ; and

(c) if so, when the office of the superintendent of post offices will be opened at Parbhani ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : (a) Superintendent of Post Offices, Nanded is holding charge of the Nanded Postal Division comprising of Nanded and Parbhani districts.

(b) and (c) A proposal for bifurcation of the composite Nanded Postal Division and creation of a separate Postal Division with headquarters at Parbhani is under examination.

Assistance for Nagarjuna Fertiliser Plant

3637. SHRI P. RAJAGOPAL NAIDU : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government have given any assistance for Nagarjuna Fertiliser Plant in Andhra Pradesh ; and

(b) if so, how much ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R.C. RATH) : (a) The Central Government have not given financial assistance to Nagarjuna Fertilisers and Chemicals Limited which is a company promoted by the Andhra Pradesh Government.

(b) Does not arise.

बिलासपुर में मध्य प्रदेश उच्च न्यायालय की न्यायपीठ स्थापित करना

3638. श्री गोदिल प्रसाद अनुरागी : क्या विधि, न्याय और कंपनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या खालियर और इन्दौर में मध्य प्रदेश उच्च न्यायालय की न्यायपीठों में लंबित लाखों मामलों को ध्यान में रखते हुए, विलासपुर में मध्य प्रदेश उच्च न्यायालय की छत्तीसगढ़ न्यायपीठ स्थापित करने का कोई प्रस्ताव है ;

(ख) यदि हाँ, तो विलासपुर में मध्य प्रदेश उच्च न्यायालय की छत्तीसगढ़ न्यायपीठ कब तक स्थापित कर दी जायगी ; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

विधि, न्याय और कंपनी कार्य मंत्री (श्री जगन नाथ कौशल) : (क) जी नहीं ।

(ख) प्रश्न ही नहीं उठता ।

(ग) विलासपुर में मध्य प्रदेश उच्च न्यायालय की न्यायपीठ स्थापित करने के लिए राज्य सरकार से कोई प्रस्ताव प्राप्त नहीं हुआ है । राज्य सरकार ने भोपाल रायपुर और रीवा में न्यायपीठ स्थापित करने की मांग के संबंध में विचार करने के लिए एक आयोग की स्थापना का सुझाव दिया है । राज्य सरकार से कुछ जानकारी मांगी गई थी जो अभी प्राप्त नहीं हुई है ।

Approximate Number of Students Expected to come out to Secure Employment

3639. SHRI GEORGE FERNANDES : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) what is the approximate number of students, expected to come out of high schools, colleges and universities this year ; and